

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 597 of 2020**

**IN THE MATTER OF:**

**HEC Infra Projects Ltd.**

**...Appellant**

**Versus**

**Jyoti Ltd.**

**...Respondent**

**Present:**

**For Appellant : Ms. Anushree Kapadia and Ms. Megha Jani,  
Advocates**

**For Respondent : Ms. Varsha Banerjee, Advocate**

**O R D E R**  
**(Through Virtual Mode)**

**25.08.2020** Pleadings are complete. Let the appeal be processed for hearing.

List the appeal 'for hearing' on **16<sup>th</sup> September, 2020.**

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]**  
**Member (Technical)**

/ns/gc/